F.No. 01(03)/Roster/CESTAT/2024

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2024

ORDER NO. 25 of 2024

Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 and roster order no. 19 of 2024 for CESTAT, New Delhi on 19.02.2024 as follows:-

	4 as follows:-	WORKS ASSIGNED
On 19.02.2024 at 2:30 p. m.	Ms. Rachna Gupta, Hon'ble Member (Judicial) and	C/51347/2019 M/s. C Cube Consulting Pvt. Ltd. vs. Commissioner of CGST & Central Excise - New Delhi with
		C/50154/2021 C/50937/2021 C/50938/2021 C/50939/2021 C/51724/2021

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

Deputy Registrar

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.02.2024

ORDER NO. 26 of 2024

Hon'ble President is pleased to partially modify the roster order no. 221 of 2023 for **CESTAT**, **Hyderabad** from **26.02.2024** to **01.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 26.02.2024 to	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters
01.03.2024	·	

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order.

(Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar